tries in the private sector in Kerala during the last two years; and

(b) the names of persons and firms to whom such licences have been issued?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) One.

(b) The licence, has been issued to Shri M. L. Gupta of M/s. Cochin Roller Flour Mills, Ernakulam.

DEATH OF RAILWAY GANGMEN

2877. SHRI GANESH GHOSH: SHRI BHAGABAN DAS: SHRI B. K. MODAK: SHRI MOHAMMAD ISMAIL:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2837 on the 1st December, 1967 and state:

- (a) whether the information regarding the circumstances under which the six Railway gangmen died of suffocation has since been collected; and
  - (b) if not, the reason for the delay?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The information was laid on the table of the Sabha. A copy of that statement is laid on the Table of the House. [Placed in Library. See No. LT-351/68].

DURGAPUR STEEL PLANT

## 2878. SHRI GANESH GHOSH SHRI JYOTIRMOY BASU:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) the loss of stores and immovable properties which has taken place during the last three years from Durgapur Steel Plant and the value thereof;
- (b) the number of times such losses thefts took place during the above period: and
- (c) the total strength of the security staff and their cost of establishment?

THE MINISTER OF STEEL. MINES AND METALS (DR. CHANNA REDDY): (a) Details of losses of stores and movable properties due to theft during the last three years and the value thereof are given helow :-

Amount of Loss		
Rs. 1,29,957.13		
Rs. 2,80,907.93		
 Rs. 2,18,448.48		

(b) Number of times such thefts took place, during the period are indicated below :--

1964-65		• •	138
1965-66			156
1966-67	 		266

(c) The total strength of the security staff excluding the Fire Wing is 842 and their yearly cost of establishment is approximately Rs. twenty lakhs.

## INDO-IRANIAN JOINT VENTURES

2879. SHRI CHENGALRAYA NAIDU: Will the Minister of COM-MERCE be pleased to state:

- (a) whether it is a fact that India and Iran have decided to exchange to explore possibilities of greater economic collaboration and for establishing joint ventures;
- (b) if so, whether it is also a fact that he had a meeting in New Delhi on the 8th February, 1968 with the Iranian Minister of Economy;
- (c) if so, the subjects discussed and the decision arrived at; and
- (d) when the experts of India are likely to visit Iran?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (d). During the talks held in Tehran in November, 1967, between the representatives of the two countries, questions